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CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH.

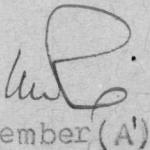
Registration O.A. No. 1442 of 1993

Chauthi Ram Applicant.
Versus
Union of India
and another Respondents.

(By Hon. Mr. S. Das Gupta, Member(A))

Sri S.K. Day, appeared on behalf of the applicant and submits that the applicant had submitted a representation dated 16.7.1989 (Annexure- A 3) to the Divisional Railway Manager, Eastern Railway, Moghalsarai requesting for correction of his date of birth in accordance with the date of birth recorded in the School Certificate. This was followed by several reminders but the representation has not yet been disposed of, though on a personal interview with the Divisional Railway Manager, his request has been verbally turned down.

2. Since the written representation of the applicant is still pending with the respondents, it is hereby directed that the representation dated 16.7.1989 be considered by the respondents and a decision be taken thereon within a period of 3 months from the date of communication of this order. The petition is disposed off with the above directions. There will be no order as to costs.


Member (A)

Dt: 02.11.1993

(n.u.)